श्रो रामेश्वर सिंह (उत्तर प्रदेश): श्रीमन् मेरा व्यवस्था का प्रश्न है। मेरा व्यवस्था का प्रश्न झाप सुन लीजिये। मैं ज्यादा समय नहीं लूंगा। मैं जानता हूं कि यह बहुत महत्वपूर्ण काम ग्राप करने जा रहे हैं। ग्राप मेरी बात सुन लीजिये। मैंने परसों भी यह सवाल उठाया था कि सेंट्रल गवर्नमेंट के एक मिनिस्टर का डकैतों के साथ हाथ है जो मुख्य मंत्री के भाई का मर्डर हुआ है। तो सरकार इस पर ब्यान दे कि कौन मिनिस्टर है जिनका हाथ है।

श्रो सनापतिः पहले इलेक्शन हो जाए फिर बाद में यह सब उठाइये।

ELECTION OF DEPUTY CHAraMAN

MR. CHAIRMAN: There are 16 motions for election of the Deputy Chairman. *Thz* Member^ who have given tbtlr notices may now move them ocie by one and in each case the motion is also to be seconded by the Seconder thereof.

SHRI B. D. KHOBRAGADE (Maharashtra) : Could we not have a unanimous election?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): Sir, 1 beg to move—

"That Shri Shyam Lai Yadav be chosen as the Deputy Chairman of the Rajya Sabha."

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLL\MENTARY AFFAIRS (SHRI KALPNATH RAI): Sir, with your permission I second the motion. *"~>>>.,,,^

THE MINISTER OT'^TATE IN THE MINISTRY OF SHIPPING AND TRANS-PORT (SHRI SITARAM KESRI): Sir, I beg to move:—•

'That Shri Shyam Lai Yadav be chosen as the Deputy Chairman of the Rajya Sabha." SHRI N. K. P. SALVE (Maharashtra): Sir, I second the motion.

SHRI SYED SIBTEYRAZI (Uttar Pradesh): Sir, I beg to move:—

"That Shri Shyam Lai Yadav be 1 chosen as the Deputy Chairman of the Riajya Sabha."

SHRI SANTOSH KUMAR SAHU (OriSsa): Sir, I second the motion.

SHRI BUDDHA PRIYA MAURYA (Andhra Pradesh): Sir, I beg to move—

"That Shri Shyam Lai Yadav be . chosen as the Deputy Chairman of the Rajya Sabha."

SHRI RAM NIWAS MIRDHA (Rajasthan): Sir, I second the motion.

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI YOGENDRA MAKWANA): Sir, I beg to move—

"That Shri Shyam Lai Yadav be chosen as the Deputy Chairman of the Rajya Sabha."

SHRI GULAM MOHI-UDDIN SHAWL (Jammu and Kashmir): Sir, I second the motion.

SHRr PILOO MODY (Gujarat): Sir, I beg to move:

"That Shri Dinesh Goswami be chosea as the Deputy Chairman of the Rajya Sabha."

SHRI LAL K. ADVANI (Madhya Pradesh): Sir, I second the motion.

SHRI SHRIDHAR WASUDEO DHABE (Maharashtra): Sir, I beg to move:

'That Shri Dinesh Goswami be chosen as the Deputy Chairman of the Rajya Sabha."

(Maharashtra): I beg to move:

"That Shri Dinesh Goswami be chosen as the Deputy Chairman of the Rajya Sabha." श्रो लाडली मोहन निगम (मध्य प्रदेश) :

श्रीमन्, मैं प्रस्ताव का ग्रनुमोदन करता हूं।

SHRI AMARPROSAD CHAKRABOR-TY (Weset Bengal): Sir, I beg to move:

"That Shri Dinesh Goswami be chosen as the Deputy Chairman of the Rajya Sabha."

SHRI RAMKRISHNA MAZUMDAR (West Bengal): Sir, I second the motion.

SHRI R. RAMAKRISHNAN (Tamil Nadu): Sir I beg *to* move:

"That Shri Shyam Lai Yadav be chosen as the Deputy Chairman of the Rajya Sabha."

SHRI A. P. JANARDHANAM (Tamil Nadu): Sir, I second the motion.

श्वो योगेन्द्र शर्मा (बिहार) : श्रीमन्, मैं प्रस्ताव करता हं कि :

"श्री दिनेश गो∛वामी को राज्य सभा का उप-सभापति चुना जाये ।''

श्वो गणपत होरालाल भगत (महाराष्ट्र): श्रं।मन, मैं प्रस्ताव का अनुमोदन करता हं।

MR. CAHIRMAN: Shri P. Ramamurti.

SHRI HARKISHAN SINGH SURJEET (Punjab): Sir, I beg to move...

MR. CHAIRMAN: It cannot be done *in abstcntia*. Next, Mr. Mathur.

आ जगदीश प्रताद माथुर : (उत्तर प्रदेश) : श्रीमन्, मैं प्रस्ताव करता हूं कि :

"श्री दिनेश गोस्वामी को राज्य सभा का उप-सभारति चना जाये।"

SHRI AJIT KUMAR SHARMA (Assam): Sir, I second the motion.

SHRI ALEXANDER WARJRI (Megha-'Jaya): Sir, I beg to move:

"That Shri Dinesh Goswami be cho-• sen as the Deputy Chairman of the Rajya Sabha." श्री जगदम्बी प्रसाद य। दव (विहार) :

श्रीमन्, मैं प्रस्ताव का अनुमोदन करता हुं।

DR. (SHRIMATI) RAJINDER KAUR (Punjab): Sir, I beg to move:

"That Shii Dinesh Goswami be chosen as the Deputy Chairmaa of the Rajya Sabba."

MR. CHAIRMAN: The seconder is absent.

SHRI MANUBHAI PATEL (Gujarat): Sir, I second the motion.

SHRI LAL K ADVANI: Sir, this should be examined. When the mover of the motion is there, is it necessary that the seconder should second it? This should be examined.

MR. CHAIRMAN: Under the ordinary law of meetings, if a motion has been moved and if the seconder is not present, it can be seconded by anybody.

SHRI B. D. KHABRAGADE (Maha rashtra): So, is it in order?

MR. CHAIRMAN: That is the ordinary law of the meetings and it stands.

SHRI MTJRASOLI MARAN (Tamil Nadu): Sir, I beg to move:

"That Shri Shyam Lai Yadav be chosen as the Deputy Chuman of the Rajya Sabha."

SHRI V. GOPALSAMY (Tamil Nadu): Sir, I second the motion.

The questions were proposed.

MR. CHAIRMAN: I shall first put the motion moved by Shri Bhishma Narain Singh and duly seconded by Shri Kalpnafh Rai *to* vote.

The question is:

श्री शिव चन्द्र झा (बिहार) : सभापति महोदय, मेरा प्वाइंट ग्राफ ग्राइंर है...

MR. CHAIRMAN:...That Shri Shyam Lai Yadav be chosen as the Deputy Chairman of the Rajya Sabha...

SHRI SHIVA CHANDRA JHA; On a point of order.

157 Election oj

SHRI B. D. KHOBRAGADE: Sir, he is on a point of order. You have to listen to his point of order.

MR. CHAIRMAN: I am sorry. I will put it again. What is your point of order?

श्री शिव चन्द्र झा :... सभापति महोदय, इस वक्त जो नोगन किया गया है भीष्म नारयण सिंह जी के ढारा ग्रौर समर्थन किया गया है श्री कल्पनाथ राय ढारा जिसको कि ग्रापने चेक किया है, तो ग्राम चुनाव का नियम है कि स्कूटिनी के वक्त में ग्रगर ग्राब्जेक्शन कोई हो तो वह किया जा सकता है । मैं ग्रापके सामने उस वात के बारे में निवेदन नहीं करना चाहता हूं जो बात ग्राडवाणी जी ने कल उठाई थी, जो विरोधी को डिप्टी चेयरमैन होना चाहिये, उस बात को मैं नहीं उठा रहा हं।

मैं इस बात को उठा रहा हूं कि जब श्री श्याम लाल यादव जी पिछली दफा डिप्टी चेयरमैन हुये थे, तो उन्होंने सदन को कहा था कि मैं अब निदंलीय हो रहा हूं पार्टी से संबंध तोड़ रहा हूं, पार्टी विहीन हो रहा हं।

SHRI SYED SIBTE RAZI: Is this a point of order, Sir?

SHRI P. N. SUKUL (Uttar Pradesh): Sir, he is only wasting the time of the House. *{Interruptions).*

श्रो शिव चन्द्र झा : सुनियेगा... (ब्यवधान)...सुना जाये । ग्रव यह सारी बात जो उन्होंने कही, यह अच्छी बात है कि सदन की गरिमा के अनुकूल निर्दलीय होकर उन्होंने काम किया, लेकिन फिर जब इस सदन में ग्राने की बात हुई, इन्होंने पार्टी का सहारा लिया । ग्रव फार्मली कांग्रेस पार्टी के यह उम्मीद-बार हो गये । यदि निर्दलीय रूप में चुन कर के यहां ग्राते, तो बात ग्रच्छी रहती । MR. CHAIRMAN: Now,...

SHRI PILOO MODY: Please let him finish first, Sir.

श्वी शिव चन्द्र झा:..तो बात ग्रपने वचन के अनुकूल होती । मेरा कहना है कि यह इस तरह का आचरण क्या शोभा देता है कि जो एक बार वचन देदें कि मैं निर्दलीय हूं और अब वह फिर पार्टी में शामिल हो जाये ?

इसलिये मैं कहूंगा कि सदन की गरिमा को रखते हुये आप इनके कैंडीडेचर को डिसक्वालिफाई कर दें, रद्द कर दें।

यही मेरा कहना है।

MR. CHIRMAN: Now, I will deal with it.

SHRI P. R.AMAMURTI (Tamil Nadu): Sir, I have come now. I will move *loy* Motion now.

MR. CHAIRMAN: You are here. All right. I will give you a chance. Now, I do not think that the point of order raised by Mr. Jha is a point of order which can be Sustained at all. Yes, Mr. Ramamurti, you want ot propose now?

SHRI P. RAMAMURTI: Yes, Sir. I am sorry, I was with the doctor and so, I could not be present.

MR. CHAIRMAN: I am sorry, you have been ill. I will give you a chance. I have kept it over for you. Yes, you move your Motion now.

SHRI P. RAMAMURTI (Tamil Nadu): Sir, I beg to move the following Motion:

"That Shri Dinesh Goswami be chosen as the Deputy Chairman of the Rajya Sabha."

SHRI SURESH SHAMRAO KALMADI (Maharashtra): Sir, I second the Motion.

The question was proposed. •: -

MR. CHAIRMAN: Now everybody has moved. I will put it to vote. *{Interruptions)*. Silence, please. Nobody should speak now.

I shall first put the Motion moved by Shri Bhishma Narain Singh, duly seconded by Shri Kalpnath Rai, to vote.

The question is:

"That Shri Shyam Lai Yadav be chosen as the Deputy Chai.rman of the Rajya Sabha." *The motion was adopted.*

MR. CHAIRMAN: I declare that Shri Shyam Lai Yadav has been chosen as the Deputy Chairman of the Rajya Sabha. {In-terruptions}.

SHRI PILOO MODY: Mr. Chairman, Sir, this is not the procedure. *{Interruptions*).

MR. CHAIRMAN: I will suggest that the Leader of the House and the leaders of the various groups may say something.

SHRI ERA SEZHIYAN (Tamil Nadu): Sir, the Leader of the House is absent.

MR. CHAIRMAN: Before I call the various leaders, Mr. Piloo Mody, may I say a few words?

SHRI PILOO MODY: Yes, of course. You always take precedence over us.

FELICITATIONS TO THE DKPLTY CHAIRMAN..

MR. CHAIRMAN: May I, Mr. Shyam Lai Yadav, welcome you again as the Deputy Chairman of this House? You have been of immense help to me and I hope that you will have just as successful a term as you had before. I am glad to see that in spite of the fact that there was opposition to you, you have been received with open arms by Mr. Piloo Mody. *{Interruptions}* But you have to be very careful of his bear hug. *{Interruptions}*

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): Sir,... {Interruptions)

SHRI PILOO MODY (Gujarat): First from this side.

AN HON. MEMBER: You are not the Leader. *{Interruptions)* From this side, fir^st, *(Interruptions)*

SHRI PILOO MODY: It is always our prerogative.

MR. CHAIRMAN: We will ask Mr. Yadav. *{Interruptions}*

SHRI PILOO MODY: We cannot surrender this prerogative. *{Interruptions}*

SHRI A. P. SHARMA: I do not think you are going to change the procedure.

MR. CHAIRMAN: This is hardly a. point of order; it is a poiiat of disorder, because I do not know how.

SHRI PILOO MODY: It is not a question of point of order; it is a question of prerogative. It is our prerogative. (Interruptions) Let us do it. {Interruptions)

SHRI A. P. SHARMA: Mr. Shyam Lai Yadav has not only been an important Member of this House but he ha's a very close association with the politics of the country. Sir, he became Deputy Chairman in 1980 and he performed his duties as Depuiy Chairman of the Rajya Sabha efficiently and impartially. Sir, he comes from the biggest and most important State of our country, nanvely, Uttar Pradesh.... *{Interruptions*)

SOME HON. MEMBERS: Why? {Interruptions)

SHRI A. P. SHARMA: He was Minister of Parliamentary Affairs, Industry and ' Labour in Uttar Pradesh. He was General Secretary of the Bharatiya Kranti Dal... *{Interruptions)* Please sit down. He was General Secretary of the Bharatiya Kranti Dal till susb time this party merged with the Indian National Congress. Although, Sir, we will be losing a very important Member and a strong advocate of our party, we are happy that the House wilt be benefited by his services. *{Intefruptions}* As far as we are concerned, we would like to assure that he will get all possible cooperation. ..

AN HON. MEMBER: Possible? {Interruptions)

SHRI A. P. SHARMA: All cooperation. «

SHRI B. D. KHOBRAGADE (Maharashtra) : Every cooperation.

SHRI A. P. SHARMA: Every cooperation in transacting the business of the House will be given by the party and the